		Filing unde	r clause (d) of sub-regu	Ilation (5) of regulation 3	l of the IBBI (Liquidation F	Process) Regulations, 2	2016		
Name of the Corporate Debtor: SHYAMA IRON & amp; ALLOYS PRIVATE LIMITED Date of Commencement of Liquidation: 18-04-2023; List of Stakeholders as on Date: 29-07-2023; Name of IP: Uttam Tekriwal; Process Number: 1; Last 5 digitof registration number: 13365									
l. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexu
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	1	196800	1	196800				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	527758045	1	469758045		58000000		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	1789342199		1190303500		599038699		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	2317297044	2	1660258345		657038699		